

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1835  
ANSWERED ON:15.03.2005  
ALLOTMENT OF LAND /FLATS /BUNGLOWS  
Marndi Shri Sudam

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of land/flats/Bungalows allotted by the Government and Delhi Development Authority to different NGOs/Political Parties/others for their activities from January 1, 1995 to December 31, 2004, year-wise;
- (b) the number of NGOs/Parties got allotment on concessional rate during the said period, year-wise;
- (c) the number of organizations being managed/run by SC/ST peoples and got such allotments separately;
- (d) the details of requests received from SC/ST Associations for allotment of Flats etc. from October 28, 2003 till date; and
- (e) the action taken by the Government thereon?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD):

- (a) to (e) The information is being collected and will be laid on the Table of the Sabha.